

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8711/2021

(Arising out of impugned final judgment and order dated 20-12-2019 in CRMA No. 11642/2005 passed by the High Court Of Judicature At Allahabad)

DHANANJAY SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 146877/2021 - EXEMPTION FROM FILING O.T.)

Date : 13-12-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Prashant Kumar, Adv.
Mr. Amit Singh, Adv.
Mr. Amarjit Singh Bedi, AOR

For Respondent(s) Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leaned counsel for the petitioner to take fresh steps for service on the respondent No. 2.

List the matter in the month of January, 2022.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER